

(b) The Fruit Products Order has been issued under Section-3 of the Essential Commodities Act, 1955 which applies to all States except Jammu and Kashmir. Since the parent Act has not so far been extended to the State, the Fruit Products Order also does not extend to that State.

रोजगार दिलाऊ कार्यालयों से
भिन्न साधनों से रिक्त पदों पर
नियुक्तियां

4684. श्री राम चरण : क्या भ्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1966 और 1967 में केन्द्रीय सरकार के किन-किन विभागों ने रोजगार दिलाऊ कार्यालयों (रिक्तपदों की अनिवार्य अधिसूचना) अधिनियम, 1959 का उल्लंघन करके, अपने विभागों में रोजगार दिलाऊ कार्यालयों से भिन्न साधनों से रिक्त पदों पर नियुक्तियां की हैं; और

(ख) इन विभागों के विरुद्ध क्या कार्यवाही की गई है ?

भ्रम, रोजगार तथा पुनर्वास मंत्रालय में उपमंत्री (श्री स० बु० जमीर) : (क) नियोजन केन्द्र (रिक्तियों की अनिवार्य अधिसूचना) अधिनियम, 1959 के आधीन केवल निर्दिष्ट नियोजन कार्यालयों को रिक्त स्थान अधिसूचित करने की व्यवस्था है।

(ख) सवाल पैदा नहीं होता।

PLANT PROTECTION DIRECTORATE

4685. SHRI RAM CHARAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total number of employees in the various categories, Class-wise recruited so far in the Directorate of Plant Protection Quarantine and Storage and the number out of them recruited from Punjab and Haryana and other States;

(b) the total number of Scheduled Castes and Scheduled Tribes recruited so far; and

(c) the total number of persons belonging to Scheduled Castes and Scheduled Tribes whose seniority have been neglected at the time of departmental promotion and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). The Directorate of Plant Protection Quarantine and Storage has been in existence for nearly 20 years and it is not possible to furnish detailed information about all the persons recruited during this period as records are not maintained in certain types of cases for such long periods. However, information about staff strength and the number of employees belonging to Scheduled Castes and Scheduled Tribes as on the 1st January, 1968 is as under:—

Staff Strength on 1-1-1968	Number of Scheduled Caste employees.	Number of Scheduled Tribe employees
Class I 19	1	Nil
Class II 41	7	2
Class III 432	48	2
Class IV 235	47	4

Recruitment is open to all the citizens of India is not made on regional basis. However information about the number of persons belonging to Punjab, Haryana and other States in position as on 1-1-1968 is being compiled and will be laid on the Table of the Sabha.

(c) In the case of Class I and Class II Gazetted posts recruitment is made through the Union Public Service Commission. For other posts recruitment is made in accordance with the prescribed Recruitment Rules and rules about determination of seniority issued from time to time. The cases